

NOTICE

Please take notice that LPA/143/2022 and LPA/144/2022 shall be taken up by Hon'ble The Division Bench comprising Hon'ble The Chief Justice and Hon'ble Mr. Justice Sujit Narayan Prasad today i.e. on 11.04.2022 at 12:00 noon in Court No. 01.

Dated the 11th April, 2022
Jharkhand High Court, Ranchi

By order
Sd/-
Joint Registrar
(List & Computer)



HIGH COURT OF JHARKHAND, RANCHI
NOTIFIED CASES CAUSELIST For Monday The 11th April 2022
COURT NO. 1
DIVISION BENCH (BENCH ID-24852)
AT 12:00 PM
HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD

Orders(with defect)

- | | | | |
|---|--------------|---|---------------------|
| 1 | LPA/143/2022 | SURESH TIRKEY
VS
THE GOVERNOR THROUGH ITS PR
SECRETARY UNDER ADMINISTRATION
AND CONTROL OF THE SCHEDULED
AREAS | KAUSHALENDRA PRASAD |
| IA NO, 3089/2022 (For STAY OF PROCEEDINGS), 3090/2022 (For EARLY HEARING)
JHARKHAND MUNICIPAL ACT 2011 | | | |
| 2 | LPA/144/2022 | SONU PASCAL EKKA
VS
THE GOVERNOR THROUGH ITS PR
SECRETARY UNDER ADMINISTRATION
AND CONTROL OF THE SCHEDULED
AREAS | KAUSHALENDRA PRASAD |
| IA NO, 3091/2022 (For STAY OF PROCEEDINGS), 3092/2022 (For EARLY HEARING)
JHARKHAND MUNICIPAL ACT 2011 | | | |